

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3259  
ANSWERED ON:15.04.2010  
OUTSTANDING DUES OF CONTRACTORS  
Gangaram Shri Awale Jaywant

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a): whether Indian Oil Corporation has not paid outstanding dues to a number of contractors for construction of petrol pumps in the country;
- (b): if so, the details thereof;
- (c): the number of contractors who have been paid their dues during the last two years and the current year and the amount outstanding as on date;
- (d): whether the Government have fixed any time limit for the payment of outstanding amount; and
- (e): if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (e): Indian Oil Corporation Limited (IOC) has reported that through its various State Offices, construction of new petrol pumps have been completed through 2334 contracts in the last three years. Out of these, final bill payments are pending only for 4 contracts for which the process of final measurements, defect rectification/ certification / processing are in progress. The payments pertaining to these 4 contracts are within the contractual time period for effecting payments. As per the general conditions of Contract being followed, the Corporation shall within 30 days of the receipt of the final bill from the contractor, check, correct and certify the bill. Payment as per the certified final bill shall be made within 90 days from the date of certification.